

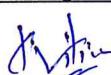
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.211/2(41)/HDB/2017
NAME OF THE COMPANY	Sonetel Software Services Private Limited
NAME OF THE PETITIONER(S)	Sonetel Software Services Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Sharma	PCS	Kritika112@gmail.com 8179405924	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Kritika Sharma, Ld. PCS for the Applicant Company.

Post the case on 09.02.2018.


Member (T)

Binnu


Member (J)